



\$~2&8(2021)

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ CS(COMM) 519/2021 & I.A. 9750/2020, 3255/202, 3305/2021,  
4256/202, 4257/2021, 4612/2021, 5766/2021 & CRL.M.A. 3475/2021  
SHIPRA ESTATE LTD. AND JAIKISHAN ESTATES  
DEVELOPERS PVT. LTD. .... Plaintiff

Through Mr. Rishi Kumar Awasthi, Ms. Yukti  
Anad & Mr. Piyush Vatsa, Advs.

Versus

M/S WISHWA MITTAR BAJAJ AND SONS .... Defendant  
Through Mr. Raghvendra M. Bajaj with Mr.  
Shreyas Mehrotra & Mr. Nikhil Bajaj,  
Advs.

**AND**

+ OMP (ENF.) (COMM.) 71/2020 & EX.APPL.(OS) 803/2020,  
804/2020, 1069/2020, 1070/2020, 48/2021, 272/2021, 273/2021,  
294/2021 & 313/2021

WISHWA MITTAR BAJAJ AND SONS .... Decree Holder  
Through Mr. Raghvendra M. Bajaj with Mr.  
Shreyas Mehrotra & Mr. Nikhil Bajaj,  
Advs.

Versus

SHIPRA ESTATE LTD. AND JAIKISHAN ESTATES  
DEVELOPERS PRIVATE LIMITED & ORS. .... Judgement Debtors  
Through Mr. Rishi Kumar Awasthi, Ms. Yukti  
Anad & Mr. Piyush Vatsa, Advs.

**CORAM:**

**HON'BLE MR. JUSTICE VIBHU BAKHRU**

**ORDER**

% **25.11.2021**

List for further proceedings on 30.11.2021.

**VIBHU BAKHRU, J**

**NOVEMBER 25, 2021**

'gsr'

[Click here to check corrigendum, if any](#)